

By E-Mail/Speed Post/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/11751/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District and Sessions Judge,
Hojai

Dated Guwahati, the 11th December, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJHj/4160, dated 04.12.2024

Sir,


With reference to the above, I am directed to inform you that Smti. Triza Pritam Mazinder Baruah, Judicial Magistrate First Class, Hojai, has been allowed to avail LTC for the block period of 2022-2024, to travel to Kanyakumari (Tamil Nadu) via Rameswaram from Hojai and return, along with her husband Shri Prasant Narain and son Shri Samarthyavan Bijoy Krishna, tentatively w.e.f. 20.12.2024 to 02.01.2025 (before Court hours), by the shortest possible route, as per existing Rules.

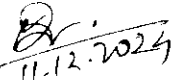
Smti. Baruah has been allowed to avail Station Leave permission, tentatively w.e.f. the evening of 19.12.2024 till the morning of 02.01.2025 (before Court hours).

Further, Smti. Baruah has been allowed to draw 80% as advance payment towards her aforementioned LTC for the block period 2022-2024.

Smti. Baruah may be informed accordingly.

Yours faithfully


REGISTRAR (VIGILANCE)



11.12.2024

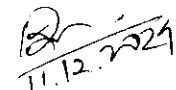
Memo No. HC.VII-06/11752-11755/2024/A.

Dated 11th December, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Triza Pritam Mazinder Baruah, Civil Judge (Jr. Div.) No. 4, Kamrup(M), Guwahati, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


11.12.2024